GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

STARRED QUESTION NO:161
ANSWERED ON:17.12.2013
INTERNAL SECURITY
Kashinath Shri Taware Suresh;Yadav Shri Om Prakash

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the inquiries centering around the Mumbai terrorist attack of 2008 have been concluded;
- (b) if so, the details thereof;
- (c) whether the Government has taken fresh/new initiatives to strengthen the internal security and intelligence sharing mechanism in the country; and
- (d) if so, the details thereof including co-ordination between various States/ agencies and the Centre?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. 161 FOR 17.12. 2013.

- (a) & (b): Yes, Madam. The Government of Maharashtra constituted a two Member Inquiry Committee led by Shri R.D. Pradhan, former Governor of Arunachal Pradesh to enquire into issues related to Mumbai Terror Attack. The Inquiry has been concluded and tabled in the Maharashtra Legislative Assembly.
- (c) Post Mumbai terror attack which was a water shed incident in the history of terrorism in India, the Government have responded by strengthening and creating new mechanisms and instrumentalities which, inter-alia, include the following:-
- # Establishment of four NSG hubs;
- # Empowerment of DG, NSG;
- # The Unlawful Activities (Prevention) Act, 1967 has been amended and notified in 2008 and 2012 to strengthen the punitive measures to combat terrorism.
- # The National Investigation Agency has been constituted under the National Investigation Agency Act, 2008 to investigate and prosecute offences under the Acts specified in the Schedule.
- (d): Though Law & Order and Police is a State subject and the primary responsibility to address these remains with the State Governments, however, combating terrorism is a shared responsibility considering its implication on internal security. As such the Government is committed to ensure utmost coordination between various State agencies and the Centre.

There exists a very close and effective coordination amongst intelligence agencies at the Centre and the State levels. Intelligence inputs about possible designs and threats are shared with the State Governments concerned on a regular basis.

The Multi Agency Centre (MAC) and State Multi Agency Centres (SMAC) have been strengthened to coordinate intelligence sharing.